GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 3413 TO BE ANSWERED ON 10.08.2015

BROKEN WALLS OF RAILWAY TRACKS

†3413. SHRI RAM CHARAN BOHRA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the loss of human lives has increased due to increasing number of accidents at railway tracks due to broken boundary walls;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken to check the recurrence of such accidents in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3413 BY SHRI RAM CHARAN BOHRA TO BE ANSWERED IN LOK SABHA ON 10.08.2015 REGARDING BROKEN WALLS OF RAILWAY TRACKS

- (a) and (b): Death on Railway track occur due to trespassing, violating safety and cautionary instructions, avoiding over bridges, using mobile phones and other electronic gadgets while crossing Railway tracks, falling from trains while travelling on foot-boards, steps, roofs of the trains etc. The data pertaining to death on Railway track exclusively due to broken boundary wall is not maintained.
- (c): The following measures are undertaken to prevent death on Railway tracks:
 - 1. Erection of boundary wall/ fencing at identified locations, vulnerable to trespass.
 - Regular announcements through Public Address system at Railway stations urging passengers to use over bridges and avoid crossing of Railway tracks.
 - 3. Various passenger awareness programmes like 'Nukkad Nataks' to create public awareness about the dangers of crossing Railway tracks.
 - 4. Sending SMSs to sensitize people against trespassing at unmanned level crossings.
 - 5. Regular drives against tress passers are conducted and offenders are prosecuted under relevant sections of the Railways Act.
 - 6. Warning sign boards are provided at conspicuous places for the awareness of passengers.
